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NOTIFICATIONS BY HEADS OF DEPARTMENTS, Etc.

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(By Order)

Commissioner of Printing, Stationery & Stores Purchase.

CHANGE OF NAMES

I, ATHINENI RADHA D/o. A. RAJANNA,
Beedi Roller, shall henceforth be known as **ATHINENI
LAVANYA W/o. ATHINENI SURESH.**

Sarangapur,
26-03-2022

ATHINENI RADHA

I, JINNA SHYAMALA D/o. YENAGANTI
YELLAIAH, Beedi Roller, shall henceforth be known
as **JINNA SHARADA W/o. RAJU.**

Konaraopet,
26-03-2022.

JINNA SHYAMALA

I, BHOOTHA LASUMBAI D/o. RAJANNA,
Beedi Roller, shall henceforth be known as **GOLI
GANGU W/o. GOLI SAYANNA (Late).**

Mendora,
26-03-2022.

**R.T.I of
BHOOTHA LASUMBAI**

I, SHENKESH LAXMI D/o. BETTEPU
DEVAIAH, Beedi Roller, shall henceforth be known as
**SHENKESH JYOTHI W/o. SHENKESH PEDDA
NARSAIAH.**

Medipeli,
26-03-2022.

SHENKESH LAXMI

I, GUNDUKA PADMABAI D/o. CHILVERI
HANMANDLU, Beedi Roller, shall henceforth be known
as **CHILVER UMA W/o. GUNDUKA SHIVAKUMAR.**

Balkonda,
26-03-2022.

GUNDUKA PADMABAI

I, GARVANDHULA SHARADHA D/o.
KARBUJA LINGAIAH, Beedi Roller, shall henceforth
be known as **GARVANDA RADHA W/o.
RAVINDAR.**

Ramadugu,
26-03-2022.

GARVANDHULA SHARADHA

I, MASULA SIRISHA D/o. CHITYALA GANGARAM, Beedi Roller, shall henceforth be known as **MASULA SHAREEFA W/o. MASULA RAVI KUMAR.**

Korutla, **MASULA SIRISHA**
26-03-2022.

I, BATTINI ROJA D/o. GURRAM RAJESHAM, Beedi Roller, shall henceforth be known as **BATHINI RADHA W/o VENU.**

Pegadapalli, **BATTINI ROJA**
26-03-2022.

I, MUNJA SHARADHA D/o. SALLURI BHUCHAIAH, Beedi Roller, shall henceforth be known as **MUNJA MAMATHA W/o. Late SRINIVAS.**

Pegadapally, **MUNJA SHARADHA**
26-03-2022.

I, KESAVENI RAMA D/o. KONDAVENI RAJANNA, Beedi Roller, shall henceforth be known as **KESHAVENI MANJULA W/o, SANJEEV.**

Pegadapalli, **KESAVENI RAMA**
26-03-2022.

I, SAHASRA POTHUGANTI D/o. KANOOR THIRUPATHI, Beedi Roller, shall henceforth be known as **POTHUGANTI KALYANI W/o. MAHESH.**

Dharpally, **SAHASRA POTHUGANTI**
26-03-2022.

I, D. SATAVVA D/o. KANCHARLA NARSAIAH, Beedi Roller, shall henceforth be known as **DARSHANALA PADMA W/o. DARSHANALA RAJESHAM.**

Kodimial, **R.T.I. of**
26-03-2022. **D. SATAVVA**

I, KUNARAPU CHANDRAKALA D/o. RAJAJIAH, Beedi Roller, shall henceforth be known as **DESHAVENI MADHAVI W/o. DESHAVENI RAJESH.**

Jagtial, **KUNARAPU CHANDRAKALA**
26-03-2022.

I, JUNNU DEVIKA D/o. LAXMIRAJAM, Beedi Roller, shall henceforth be known as **CHANDA MOUNIKA W/o. CHANDA RAJENDHAR.**

Jagtial, **JUNNU DEVIKA**
26-03-2022.

I, RESHMA D/o. SHAIK BASU MIYA, Beedi Roller, shall henceforth be known as **WAHEEDA BEGAM W/o. SHAIK MUKTHAR AHMED.**

Jagtial, **R.T.I. of**
26-03-2022. **RESHMA**

I, NASREEN D/o. MOHAMMED KHAJA, Beedi Roller, shall henceforth be known as **SHAMEEM SULTHANA W/o. MOHAMMED IQBAL.**

Jagtial, **R.T.I. of**
26-03-2022. **NASREEN**

I, CHUKKA GANGA LAXMI D/o. KASHETTI HANMANTHU, Beedi Roller, shall henceforth be known as **CHUKKA BHAGYALAXMI W/o. SHANKAR.**

Dharmapuri Mandal, **R.T.I. of**
26-03-2022. **CHUKKA GANGA LAXMI**

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